

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(CAA) – 442(ND)/2017

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE COMPANY: Millennium Automation & Systems Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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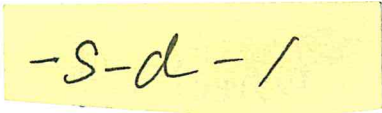
For the Petitioner: Mr. Ashutosh Gupta, Advocate

For the Respondent: Ms. Lakshmi Gurung, Standing Counsel for the IT Dept. with Mr. Easha Kadian

ORDER

Ms. Easha Kadian, Standing Counsel has appeared on behalf of the Income Tax Department and accepts notice of the petition. Objection, if any, be filed.

Notice to the RD, ROC and Income Tax Department for 2nd February, 2018.



(Ina Malhotra)
Member (J)